

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

18.

**IA(IBC)(PLAN)/ 21(MB)2024,
IA-858(MB)2024, IA-1449(MB)2024
IN C.P. (IB)/3402(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.04.2024**

NAME OF THE PARTIES:

Uco Bank

Vs.

Deegee Orchards Private Limited

SECTION: 7, 30, 12(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Amit Tungare a/w Adv. Prathamesh Nirkhe, Ld. Counsel for the Applicant/RP present in all IAs.
2. On request of Ld. Counsel for the RP, list this matter on **07.05.2024**.

Sd/-

**ANU JAGMOHAN SINGH
Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI
Member (Judicial)**